NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

C.P. No. 161/73(4)/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.08.2017

Name of the Company:

Hemant Kumar Jain

V/s.

Plethico Pharmaceuticals Ltd.

Section of the Companies Act:

Section 73(4) of the Companies Act, 2013

S.NO. NAME (CAPITAL LETTERS) **DESIGNATION**

REPRESENTATION

SIGNATURE

1. JAYES17. A-BUCH

ADYO.

Learned Advocate Mr. Jayesh Buch present for Petitioner.

Proof of dispatch of copy of application on Respondent filed.

Petitioner is directed to issue notice of date of hearing on Respondent and shall file proof of service.

List the matter on 31.08.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 18th day of August, 2017.